NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1441/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Polyset Plastics Pvt. Ltd.

V/s

Shreya Life Science Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Vishabi Ishatia Ada f the Desta
Company

Company

28. Kanizz Murijee Ado-Appliant durijee

bS. Haromedbais 6.

ORDER CP No.1441/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 14.12.2017

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)